NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 62/397-398/NCLT/AHM/2016 (New) With all pending IA's CP No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

Name of the Company:

Mukund Subhash Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act. 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NANDISH CHUDEAR

ADVOCATE PETITIONER 6.54

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Learned Advocate Mr. Nandish Chudgar present for petitioners. Learned Advocate Mr. Krunal Vaishnav present for Respondents no. 1 to 5.

Heard learned arguments of learned counsel for petitioners and learned counsel of Respondents.

For verifying the pending applications by the office list the matter on 28.03.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21th day of March, 2017.